## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES:

Dr. Bhagwati Prasad

V/s.

M/s. Span Biotronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Invaneshwar Judhar

1/6 Legasis partners

Petitioner

2. ABMAN WAANWN

1/6 UAZCH & ASSOCIATES

R-12

R-2

## ORDER CP No.16/397-398/CLB/MB/MAH/2016

- 1. Learned Representatives of both the sides are present.
- By mutual consent of both the sides the matter is listed for Final Hearing on 18-04-2017 at 2.30 p.m. No further adjournment shall be granted.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 05,04.2017